

Annexure-7

Name of the corporate debtor: Nuway Organic Natural India Ltd

CIN: L22012PB1995PLC016755

Date of commencement of CIRP 25-04-2024

List of creditors as on: 26-08-2024

List of operational creditors (Government dues)

(Amount in INR)

| Sl. No | Name of Creditor | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|--|------------|---------------------------|---------------------|---------------------------|-----------------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|---|------------------------------|------------------------------------|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in COC | | | | | |
| 1 | REGIONAL P.F. COMMISSIONER, CHANDIGARH | EPFO | 09.05.2024 | 4,85,15,415 | | Supplier of Good & Services | NA | NA | NA | NA | - | - | - | 4,85,15,415 | Documents are pending from the claimant to substantiate their claim |
| 2 | REGIONAL P.F. COMMISSIONER, SHIMLA | EPFO | 22.05.2024 | 827 | 827 | Supplier of Good & Services | NA | NA | NA | NA | - | - | - | - | - |
| 3 | Income Tax Department | Income Tax | 03.06.2024 | 41,11,60,008 | 41,11,60,008 | | NA | NA | NA | NA | - | - | - | - | - |
| 4 | BSE Limited | BSE | 09.05.2024 | 2,21,41,294 | 2,21,41,294 | | NA | NA | NA | NA | - | - | - | - | - |
| | Total | | | 48,18,17,544 | 43,33,02,129 | | | | | | | | | 4,85,15,415 | |